COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 254 of 2017

Dated: 4th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Pallavpuram Tambaram MSW Private LimitedAppellant(s)

Vs.

Tamil Nadu Generation and Distribution Company ...Respondent(s)

(TANGEDCO) & Ors.

Counsel for the Appellant(s) : Mr. Amal Nair

Counsel for the Respondent(s) : Mr. S. Vallinayagam

Ms. S. Amali for R-1

Mr. Sethu Ramalingam for R-7

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>7-3-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

tpd/pk